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## BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH AHMEDABAD

IA 384/2017 in C.P. (I.B) No. 28/14, 19 & 20/NCLT/AHM/2017

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL

Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.01.2018

Name of the Company:

Northway Spaces Ltd.

V/s.

Diamond Projects Ltd.

Section of the Companies Act:

Section 14, 19 & 20 of the Insolvency and

Bankruptcy Code

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. KUNAL P VAISHAAN ADVOCATE RESP. No. 2

2. ISHAN P. SHAM ADVOCATE Redition.

3. Jay Kansara 1/6. Wadie Ghandy

Slow for Res. No. 1

SICOM Utd.

## <u>ORDER</u>

Learned Advocate Mr. Ishan Shah present for Applicant. Learned Advocate Mr. Jay Kansara i/b Wadia & Ghandy & Co. present for Respondent (SICOM). Learned Advocate Mr. Kunal Vaishnav present for Respondent No.2 in IA 384/2017.

R-2 not filed reply.

List the matter for hearing on 17.01.2018.

MANORAMA KUMARI

MEMBER JUDICIAL

Dated this the 16th day of January, 2018.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL